

Declaration of Assets and Liabilities

Year 2021

I, Achilesh Kumar Singh, son/daughter/wife of Late Chhanshyam Singh

aged 44 years, belonging to Government

service and presently working as Security Guard, Bihar Legislative Assembly, Patna

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	Dependant-4
(i)	Cash	1,50,000/- SBI Savings	RINKU DEVI	ANJALI KUMARI	AGHISHEK KUMAR	ANKITA KUMARI	AMISHA KUMARI
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Account B.V.M. Patna A/c No- 108394-80852	NIL	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	—	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policies	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	HERO GLAMOUR BR01DA-1094	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	—	Gold-10gm Silver-100gm	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	—	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Dated 05/02/2021

31.01.2021

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5/2/2021

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1484
06/02/21

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	Dependant-4
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	42.25 1/2 part	RINKU DEVI	ANJALI KUMARI	ABHISHEK KUMAR	ANKITA KUMARI	AMISHA KUMARI
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Haji pur 2912-519 2912-1498 2 1/4 Bighas 2,28,000/-	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)						

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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Dated 05/02/2021

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	COEPS 1067K	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA - 1073

Gender :- M (M/F)

Date of Birth :- 03/01/1977 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Security Guard, Bihar Legislative Assembly, Patna
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Vaishali

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 05/02/2021

Signature: Achilash Kumar Singh

Name of Employee: Achilash Kumar Singh

Designation: Security Guard

Department: Marshal Branch, Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Achilash Kumar Singh
Dated 05/02/2021